

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 21st August, 2018

No. HCM/E-36/2016-Estt/19003 In continuation of notification dated 9th January, 2018, for tender no. HCM/E-36/2016-Estt for scanning/digitizing/storage/integrated retrieval of case files of High Court of Manipur and its Subordinate Courts, the technical bids have been opened and the following technically eligible bidders are requested to make themselves available for presentation(s) at the High Court of Manipur on 4th September, 2018 at 3:30 PM.

1. **M/s StockHolding Document Management Services Limited, Mumbai**
2. **M/s Informatics Publishing Limited, Bangalore**
3. **M/s Capital Business Systems Pvt. Ltd., Delhi**
4. **M/s Datasoft Computer Services (P) Ltd., Delhi and**
5. **M/s OMR India Outsources Pvt. Ltd., Delhi**

Sd/-
Registrar General
High Court of Manipur